

SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)

Completion of Recovery Certificate no. RC8210 of 2024, in respect of Bimla Devi Mundra (PAN: CBZPM6743E) in the matter of Illiquid Stock Options

A Recovery Certificate No. **RC8210 of 2024** dated **October 21, 2024**, has been drawn up by the Recovery Officer against **Bimla Devi Mundra (PAN: CBZPM6743E)** ["Defaulter"] for a sum of **Rs. 6,76,000/- (Rupees Six Lakh Seventy-Six Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/PR/KD/2021-22/14431 dated December 03, 2021 against Bimla Devi Mundra (PAN: CBZPM6743E) in the matter of Illiquid Stock Options.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in the said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date- January 15, 2026

Place- Kolkata



Mitrajeet Dey
RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनियोग बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata